LIST OF CREDITORS OF MANHAR LOGISTICS PRIVATE LIMITED

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025

Sl. No.	Category of creditor	Summary recei		Summary clain adm	ns itted		Amount of claims rejected	Amount of claims under verification		Remark,if
		No. of claims	Amount	No. of claims	Amount	,				
1	Unpaid insolvency resolution process costs						33.33		N A	
2	Liquidation costs incurred till date								N A	
3	Secured financial creditors								0	
4	Unsecured financial creditors	1	1,35,99,142	1	1,35,99,142			0		Provisionally Admitted
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)							_		
7	Operational creditors (Government Dues)					,	•			
8	Operational creditors (other than Workmen, Employees and Government Dues)									
9	Other stakeholders, if any (other than financial creditors and operational creditors)				S ₂				·	
	From the first term of the fir		1,35,99,142		1,35,99,142					

Annexure-1

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025

List of secured financial creditors

(Amount in ₹)

 Name of creditor		of claim eived	Deta	ils of claim	admitted	Amount of contingent	of any	of claim	Amount of elaim under	if any		
1	Date of Amount receipt claimed		Natureof claim	coveredby security	**	Whether % voting related share in COC			mutual dues, that may be set off		verification	

Reg. No.
(D)
(EBI/IPA-002/

The Photosopy of 12832 of 12832 of 128/CY PROFES

Annexure-2

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of c	laimreceived			Details	of claim a	dmitted	Amount of	of any	Amount of claim rejected	Amount of claim under verification	Rema rks,if	
	,	-				·			continge ntclaim	dues, that may be set off		vermeation	any	
		Date of receipt	Amount claimed	Amount of claim admitted	reof clai	coveredby security	covered		% voting share in COC					
1.	Dhull Trading Private Limited	19.03.2025	7,77,17,260	1,35,99,142					100				1,35,99,142	Provisi onally Admitt ed
,														

Reg.No.
(BBM/PA-002)
(C) (BBM/PA-002)
(A) (IP-N00893)
(D) (12632)

Annexure-3
Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025
List of operational creditors (Workmen)

(Amount in

₹) Name of Name of Details of claim Details of claim admitted Amount of Amount Amount Amount of Remarks, No. authorised workman received contingent of any of claim claim under if any representative, Date of Amount verification Total claim mutual rejected Amount of claim Nature % share in if any dues, receipt claimed amount for the period of of total that may of claim twenty-four claim amount of be set off months admitted claimspreceding the admitted liquidationcommencement date

Reg. No. IBBI/PA-002/ 12832 001-207 12832

Annexure-4
Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025

List of operational creditors (Employees)

1		Name of employee	l.	of claim	J	Details of claim ad	mitted		Amount of contingent		Amount of claim	Amount of claim-under	
1	representative, if any				ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	1	3		mutual dues, that may be set off	ŧ	verification	,



Annexure-5

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025 List of operational creditors (Government Dues)

Sl. No.		Claimant	Details o		Details of claim admitted						Amount of claim	Amount of claim	Remarks, if any
	Department	Government		Amount of claim admitted	of claim	covered by lien or attachment	lien / attachment removed?	in total		mutual dues, that may be set off	rejected	under verification	



Annexure-6

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025

List of operational creditors (other than Workmen, Employees and Government Dues)

	Category of stakeholders (of claim eived		Details of claim admitted Ar								Amount of elaim under	Remarks, if any
4	preference shareholders / equity shareholders / partners / others)	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	attachment		% share in total amount of claims admitted		mutual- dues, that may be set off	rejected	verification	



Annexure-7

Name of the corporate debtor: Manhar Logistics Private Limited; Date of commencement of CIRP: 28.02.2025; List of Creditors as on: 24.03.2025 List of other stakeholders, if any (other than financial creditors and operational creditors)

- 1	1	Category of stakeholders (1	of claim eived		Details of claim admitted An co							Amount of claim	Amount of claim under	1
		preference shareholders / equity shareholders / partners / others)	Date of receipt	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	Whether lien / attachment removed? (Yes/No)	· ·	% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
											,				

